

(6)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1425/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: Bank of India
V/s
Nimit Steel & Alloys Pvt. Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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~~Rajesh Nagori~~
Rajesh Nagori
Advocate for
Respondent
9/w Pankaj Uttamdar
1/b. Sunil Humber



Bank of India, Adv. for
Petitioner



ORDER

CP NO. 1425/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 18.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)